

In fixing the retail prices the above mentioned elements are generally taken into consideration by the other State Governments including that of Madras. Details regarding individual items in respect of Madras are not available.

केन्द्रीय सरकार के कार्यालयों में भोजन की व्यवस्था

६४६. श्री लक्ष्मणराव राय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली और नई दिल्ली स्थित केन्द्रीय सरकार के कितने कार्यालयों में सरकार ने कर्मचारियों को प्रच्छा भोजन देने की व्यवस्था की है; और

(ख) क्या यह सच है कि अधिकांश कार्यालयों में ऐसी सुविधाएँ नहीं दी गई हैं जिसके परिणामस्वरूप कर्मचारियों को बाहर के खोचे वालों पर निर्भर रहना पड़ता है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री डातार) : (क) केन्द्रीय सरकार के दिल्ली तथा नई दिल्ली स्थित लगभग सब कार्यालयों में भोजन की व्यवस्था कोपरेटिव/विभागीय केन्टीनों या टिफिन रूम के रूप में है। केन्टीन तथा टिफिन रूप में अन्तर यह है कि केन्टीन तो विभाग या सरकारी कर्मचारियों की कोपरेटिव सोसाइटी द्वारा बिना हानि लाभ के आधार पर चलाई जाती है जब कि टिफिन रूम प्राइवेट टेकेदारों द्वारा। टिफिन रूम की चीजों के दाम एंस्टेट आफिस द्वारा निर्धारित किए जाते हैं।

(ख) जी नहीं; जगह की कमी के कारण कुछ इमारतों में केन्टीन/टिफिन रूम की संख्या काफी नहीं है। इसलिए हो सकता है कि इन इमारतों में काम करने वाले, यदि अपने व्यक्तिगत स्वाद के लिए नहीं तो सम्भवतः केन्टीन अथवा टिफिन रूम की संख्या कम होने के कारण बाहर के खोचे

वालों या पटरी पर बैठ कर बेचने वालों से अपने खाने की चीजें खरीदते हो।

संयुक्त राष्ट्र आघात सेना के मुसलमान सैनिक

६५०. श्री रघुनाथ सिंह : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि संयुक्त राष्ट्रसंघ की आघात सेना के अधीन मिस्र में जो भारतीय सेना स्थित है उसमें से कितने मुसलमान सैनिकों ने इस वर्ष हज की यात्रा की ?

प्रतिरक्षा उपमंत्रो (सरदार मजीदिया) : एक।

Grants to States for Scheduled Castes

951. Shri Nagi Reddy: Will the Minister of Home Affairs be pleased to state:

(a) the total grant given to different States for the welfare of Scheduled Castes in 1956-57;

(b) the schemes for which the grants were made; and

(c) whether there is any proposal to set apart some amount for granting house sites to Scheduled Castes in the rural areas?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Attention is invited to the reply given to part (a) of Swami Rama Nand Shastri's Unstarred Question No. 209 dated the 24th May, 1957

(b) The main heads of the schemes are:—

1. Propaganda & Publicity.
2. Education.
3. Agriculture and Cottage Industries.
4. Medical & Public Health including drinking water supply
5. Housing.
6. Aid to Voluntary agencies.

(c) There is no such proposal under consideration. However, some of the States have a provision in their Second Five Year Plan for this item, which is being shared by the Government of India on 50:50 basis.

Income Tax Arrears

952. { Shri Nagi Reddy:
Shri Dharmalingam:

Will the Minister of Finance be pleased to state:

(a) the number of brought forward cases and the current cases pending

in the Income Tax Department on 1-4-1954, 1-4-1955, 1-4-1956 and 1-4-1957;

(b) the total amount of arrears as on the 1st April, 1957; and

(c) the amount of arrears due from the assessees with income above Rs. 10,000?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The number of brought forward Income Tax cases and the current cases pending in the Income Tax Department on 1-4-1954; 1-4-1955; 1-4-1956 and 1-4-1957 is as under:—

	Number of brought forward cases	Number of current cases	Total
1-4-1954	609815	943116	15,52,931
1-4-1955	642792	788168	14,30,960
1-4-1956	602817	796137	13,98,954
1-4-1957	493727	727394	12,21,121

(b) The total amount of arrears as on 1st April, 1957 was Rs. 209.67 crores. A detailed statement is laid on the Table. [See Appendix III, annexure 114].

(c) This information is not available as the figures of arrears of tax are not compiled according to slabs of income.

Assistant Superintendents among Scheduled Castes

953. Shri B. S. Murthy: Will the Minister of Home Affairs be pleased to state:

(a) the number of Scheduled Castes appointed in the cadre of Regular Temporary Establishment of Assistant Superintendents in the Central Secretariat up till March, 1957;

(b) whether these Assistant Superintendents from Scheduled Castes were given placing in the list of selected candidates in accordance with the

announcement of the Home Ministry; and

(c) if not, the reason thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Fifteen.

(b) Yes.

(c) Does not arise.

Political Sufferers

955. Shri Sugandhi: Will the Minister of Home Affairs be pleased to refer to the answer given to Starred Question No. 703 on 8th August, 1957 and state the number of beneficiaries and the amounts disbursed to political sufferers (State-wise) for the years 1955-56, 1956-57 and upto 31st July, 1957?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is given in the statements laid on the Table. [See Appendix III, annexure No. 115].